



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/6495/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 6th November, 2019.

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. DJ/BAK/3455/2019/E, dtd. 18.07.2019,

Sir,

With reference to the above, I am directed to inform you that, you have been granted 2 (two) days casual leave on 08.11.2019 and 11.11.2019 along with station leave permission, with your official car, at your own cost, w.e.f. the evening of 07.11.2019 till the morning of 13.11.2019. The Chief Judicial Magistrate, Baksa, Mushalpur and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2000/6496/A, dated 6.11.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)